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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 299/14	TP 8/17	For complianc e of objections	433(e) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NAVATHIRAN-S LAKSHMIKUMARAN & SUDHAKARAN 9108980982	PETITIONER	

ORDER

Counsel for Petitioner/Operational Creditor is present. They have filed a memo seeking for permission to withdraw the main petition on the ground that Directors are not available and notice could not be served on them. The memo is recorded. Counsel also seeks permission to ^{file} issue fresh ^{per'm' on} permission in case names of the Directors are traced out. Permission accorded to the Operational Creditor to withdraw the petition. Petition is dismissed as being withdrawn with a liberty to file fresh petition.


Member (T)


Member (J)